

(b) is it a fact that the nominees of the State Government, are supplied with a small quantity of G.C. sheets only and that they are being refused other steel materials, by the Gauhati Stockyard; if so, the reasons therefor;

(c) whether they will be supplied with other materials and how soon; and

(d) what is the total quantity of steel material supplied so far for State of Meghalaya, particularly for the Garo Hills Districts?

THE MINISTER OF COMMERCE & CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) In spite of the higher priorities for supplying materials to North Eastern Sector, the actual supplies are falling short of the programmed quantities due to movement transshipment and wagons problems experienced by the Railways. Against the supply of 62000 tonnes during the last year, only 44,500 tonnes were supplied from SAIL plants during April, 1979—February, 1980 to North Eastern Sector against a planned programme of 87000 tonnes. In addition, 10000 tonnes have been offered from buffer imports to various Electricity Boards and Government Departments in North Eastern Sector. This material will be despatched to them from the ports. Out of 44,500 tonnes nearly 8500 tonnes were moved by road by SAIL incurring higher transport cost but without passing on any additional cost to the consumers in the North Eastern Region.

(b) and (c) The allocations are made against demands sponsored by the Nodal Authorities of the States in the North Eastern Region. All items including GC Sheets, are given against such demands.

(d) Data showing district-wise supplies are not maintained. As such it is not possible to indicate the supplies of steel material, to the Garo Hills districts. Moreover, as there is no restriction on movement of

materials from one area to another, it is quite possible that even materials sold in Gauhati or nearby areas might have moved to Meghalaya and it is difficult to ascertain such quantities.

Statement regarding circulation of Black Money

2112. SHRI R. L. P. VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Minister of Information and Broadcasting made a statement in the Press that there was twenty thousand crores black money in circulation in the country; and

(b) if so, the basis of this statement?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) and (b) While addressing a film industry function at Bombay, the Minister of Information and Broadcasting had referred to the estimate of the Committee headed by Shri N. P. K. Salve of which he was a member, on the basis of the earlier Wanchoo Committee projections, that the unaccounted wealth in the country would be of the magnitude of rupees twenty thousand crores.

Guidelines for implementing section 28(1)(c) of Fera

2113. SHRI DHARAM BIR SINHA:

SHRI CHANDRADEO

PRASAD VERMA:

SHRI DAYA RAM SHAKYA:

Will the Minister of FINANCE be pleased to state:

(a) what are the guidelines for implementing Section 28(1)(c) of Foreign Exchange Regulations Act and what are the Notifications issued and permissions granted thereunder; and

(b) what are the guidelines about "direct" consideration and "indirect" consideration and how are these distinguished?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):
(a) Attention of the Hon'ble Members is invited to the answer given to Lok Sabha Unstarred Question No. 477 dated 14-3-1980 containing the required information.

(b) Direct consideration will represent cash remittable to the owner of the trade mark for user rights. It is not feasible to generalise about elements which will constitute 'indirect' consideration. A view will have to be taken in each case taking into account the totality of facts and circumstances relating to the arrangement for use of trade mark.

Loss of Foreign Exchange due to faked transactions by some Officials of Nationalised Bank and a Travel Agency

2114. SHRI TARIQ ANWAR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that huge loss to the country in foreign exchange due to faked transactions by some officials of a nationalised bank and a travel agency has come to light;

(b) if so, the modus operandi of the persons involved; estimated loss to the country in foreign exchange;

(c) whether the persons involved have been identified and arrests made; and

(d) the steps taken to recover the amount involved?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) and (b) Reports received by Government indicate that in March, 1979, the Enforcement Directorate detected a case of loss of foreign exchange on account of illegal transfer of foreign exchange by some persons in collusion with employees of

a travel agency and a bank. These transfers were made in fictitious names of tourists and transit passengers by giving fictitious passport numbers and on the basis of forged or non-existing Currency Declaration forms.

The amounts illegally remitted are estimated to be Sterling £. 1,69,990, U.S. \$. 9,18,739 and Canadian \$. 1000 equivalent to over Rs. one crore.

(c) So far 10 persons who were actively involved in the racket have been identified and arrested.

(d) The Enforcement Directorate have been able to retrieve so far, the amounts consisting of U.S. \$. 82,477 and Canadian \$. 1,000 in India.

दिल्ली के लोगों को कंट्रोल का कपड़ा देना

2115. श्री निहाल सिंह : क्या वाणिज्य और नागरिक पूति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 500.00 रुपये प्रति माह से कम आय वाले दिल्ली के लोगों को त्रैमासिक दिया गया 10 मीटर कंट्रोल का कपड़ा इन परिवारों के सभी सदस्यों की आवश्यकताएं पूरी करने के लिए पर्याप्त है; और

(ख) यदि नहीं, तो क्या प्रति माह 10 मीटर कपड़ा देने के लिए प्रबंध किये जाने का प्रस्ताव है और यदि नहीं, तो उसके क्या कारण हैं ?

वाणिज्य तथा नागरिक पूति और इस्पात तथा खान मंत्री (श्री प्रणव मलहार्जी) :
(क) व (ख). दिल्ली प्रशासन द्वारा तैयार की गई नीति के अनुसार ऐसे प्रत्येक खाद्य कार्डधारी को, जिसकी पारिवारिक मासिक आय 800/- रु० से कम है, त्रैमासिक आधार पर दस मीटर कंट्रोल का कपड़ा दिया जा रहा है। यह नीति वस्त्र आयुक्त द्वारा दिल्ली की जनसंख्या के आधार पर प्रतिमास आवंटित